

RAJYA SABHA

Wednesday, the 26th March, 2025 / 5 Chaitra, 1947 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, extremely pleased to extend birthday greetings to hon. Member of Parliament, **Ms. Dola Sen**. Currently, the Chairperson of the Department-Related Parliamentary Standing Committee on Commerce, Ms. Dola Sen, is serving her third term in Rajya Sabha, making a beginning in 2015 to 2017, from 2017 to 2023 and then re-elected in 2023 for a full six year term. Well-known for her passionate participation in the House, Ms. Dola Sen is a dedicated trade unionist and has made significant contributions in her role as a Member of the Employees' State Insurance Corporation for two terms (from 2019 to 2023 and continuing from December 2024) in the State of West Bengal. A graduate in Mathematics from Calcutta University, Ms. Dola Sen has edited several books in Bengali. She holds certifications in the Science Talent Search Test, as well as in music (singing) competitions. Her talents extend much beyond decorous dramatics in the House to the real world of dramatics, where she has also excelled, showcasing her diverse skills. On my own and on behalf of this House, I wish her a long, healthy and happy life and extend greetings to her family members. Hon. Members, when I was Governor of State of West Bengal, the hon. Member of Parliament came to see me. Now, her voice is always in high decibel. So, when they were interacting with me, the security outside was highly in alert mode. Then, one of them could pick up courage to see whether I was safe. I have never been safer more than in the company of hon. Members of Parliament and destiny has brought me here. Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- I. **Reports and Accounts (2022-23) and (2023-24) of the Samagra Shiksha of various States and related papers**

II. Reports and Accounts (2020-21, 2021-22, 2022-23 and 2023-24) of the STARS Project of various States and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Samagra Shiksha, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2413/18/25]

- (ii) (a) Annual Report of the, Samagra Shiksha, Assam, for the year 2022-23.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2405/18/25]

- (iii) (a) Annual Report of the Samagra Shiksha, Rajasthan, for the year 2023-24.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2406/18/25]

- (iv) (a) Annual Report of the Samagra Shiksha, Delhi, for the year 2023-24.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2582/18/25]

- (v) (a) Annual Report of the Samagra Shiksha, Himachal Pradesh, for the year 2023-24.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2409/18/25]

- (vi) (a) Annual Report and Accounts of the Samagra Shiksha, U.T. of Andaman and Nicobar Islands, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2583/18/25]

- (vii) (a) Annual Report and Accounts of the Samagra Shiksha, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2584/18/25]

- (viii) (a) Annual Report of the Samagra Shiksha, Punjab, for the year 2023-24.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2407/18/25]

- (ix) (a) Annual Report and Accounts of the Samagra Shiksha, Haryana, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2410/18/25]

- (x) (a) Annual Report of the Samagra Shiksha, Nagaland, for the year 2022-23.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2585/18/25]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Himachal Pradesh, for the year 2023-24.

- (b) Review by Government on the working of the above Project.
- (c) St Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2408/18/25]

- (ii) (a) Annual Report and Accounts of the Strengthening Teaching-Learning and Results for States (STARS) Project, Madhya Pradesh, for the years 2020-21 and 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2586/18/25]

- (iii) (a) Annual Report and Accounts of the Strengthening Teaching-Learning and Results for States (STARS) Project, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2411/18/25]

- (iv) (a) Annual Report and Accounts of the Strengthening Teaching-Learning and Results for States (STARS) Project, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2412/18/25]

- (v) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Rajasthan, for the year 2022-23.
- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2587/18/25]

- (vi) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Rajasthan, for the year 2023-24.

- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2588/18/25]

I. Notifications of the Ministry of Home Affairs

II. Reports and Accounts (2023-24) of NHRC and NFCH , New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992: -

- (1) G.S.R. 03(E)., dated the 3rd January, 2025, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Armourer Cadre (Group 'B' and 'C' posts), Recruitment (Amendment) Rules, 2024.
- (2) S.R. 118(E)., dated the 4th February, 2025, publishing the Corrigendum to the Notification No. G.S.R. 03(E), dated the 3rd January, 2025.

[Placed in Library. For (1) and (2), see No. L.T. 2451/18/25]

(B) (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 101/01/2022-PS&T(VAT), dated the 5th March, 2024, publishing the Lakshadweep Value Added Tax Rule, 2022, framed under Section 114 of the Lakshadweep Value Added Regulation, 2022, along with delay statement.

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 41/4/2022-Coop, dated the 9th February, 2024, publishing the Lakshadweep Cooperative Societies Rules, 2023, framed under sub-section (1) of Section 139 of the Lakshadweep Co-operative Societies Regulation, 2022, along with delay statement.

(iii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 2/12/2023-DOP, dated the 8th November, 2024, notifying the Lakshadweep District/Gram Panchayat Solid Waste (Handling and Management) Bye-Laws, 2024, framed under Section 131 of the Lakshadweep Panchayat Regulation, 2022 and clauses (e), (f) and (zf) of Rule 15 of the Solid Waste Management Rules, 2016.

[Placed in Library. For (i) to (iii), see No. L.T. 2589/18/25]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Section 130 of the Lakshadweep Panchayat Regulation,